

changes, it has been decided by the Government that the existing non-FERA companies which are more than 10 years old or which have been earning profits in at least 4 out of the past five years would be granted listing with a public offer of 40 per cent as against the present requirement of 49 per cent of the issued capital of the company. Further such companies may at their option, make the public offer in two stages, viz. the first stage of 20 per cent being offered at the time of listing and the balance being offered within a period of three years from the date of enlistment.

- (vi) The issue of securities which could be made by a non-MRTP company during a period of 365 days under the Capital Issues (Exemption) Order, 1969 was only Rs. 50 lakhs. This limit of Rs. 50 lakhs has been raised to Rs. 1 crore by the Controller of Capital Issues.

Setting up of Career/Directs Agents Branch of LIC at Agartala

4498. SHRI AJOY BISWAS : Will the Minister of FINANCE be pleased to state :

(a) whether Government have any proposal to set up a career agents branch or direct agents branch of Life Insurance Corporation at Agartala to encourage educated young men to choose insurance agency as a profession and side by side rendering effective services to the people and also explore the new business possibilities;

(b) if so, when it will be set up; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Life Insurance Corporation has a branch at Agartala where a few direct agents are now attached. More educated young men can also join the Branch to work as Direct Agents. The Rural Career Agents Scheme 1979 is also applicable to the area covered by the Agartala Branch. However, since the number of Direct Agents

and also the Career Agents operating under Agartala Branch is very small, LIC does not have any plan at present to set up such offices at Agartala.

(b) and (c). The matter is to be decided by LIC on merits.

Facilities Provided by Nationalised Banks to Backward Districts in Maharashtra

4500. SHRI VIJAY N. PATIL : Will the Minister of FINANCE be pleased to state :

(a) the names of the districts in Maharashtra which are considered to be backward and the facilities and improvements that are being provided by the nationalised banks for their developments; and

(b) the details of the results achieved in these districts during the last three years, year-wise, district wise and bank-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Information to the extent available will be collected and laid on the Table of the House.

Development of new Coal Mines at Singareni and Manuguru in Andhra Pradesh

4501. SHRI V. SOBHANADREESWARA RAO : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the steps proposed to be taken for development of new coal mines at Singareni and Manuguru to make available more coal for consumption of thermal power stations; and

(b) the details of the scheme and the estimated cost and schedule of work to be taken up at Singareni and Manuguru in Andhra Pradesh ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) and (b). The total production of the Singareni Collieries Co. Ltd., in 1984-85 was

12.3 m. t. and about 45% of this was supplied to thermal power stations. During the Seventh Five Year Plan period (1984-85 to 1989-90), the coal production of Singareni Collieries Co. Ltd. is planned to be increased to 24 m. t. per annum, and about half of

this will be supplied to the thermal power station. For increasing the production in this area, three new coal projects have been sanctioned during 1984-85. Details of these projects are as follows :

S. N.	Name of Project	Target capacity (mty.)	Capital cost (Rs. crores)
1.	Bellampalli OCP	0.35	11.28
2.	Manuguru OCP-II	2.75	132.00
3.	Advance Action for Manuguru OCP-III	—	0 80

Some more new schemes have also been identified for development during the Seventh Five Year Plan and the feasibility reports for these schemes are under preparation.

Liquid Assets with L. I. C.

4502. PROF. SAIFUDDIN SOZ : Will the Minister of FINANCE be pleased to state :

(a) the total liquid assets with the Life Insurance Corporation of India during the year ending December, 1984; and

(b) the pattern indicating specifically the areas where investments were made ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The liquid assets of the Life Insurance Corporation of India during the calendar year ending 31st December, 1984 were Rs. 1510.10 crores and these assets were invested as under :

Description	Amount (Rs. in crores)
Central Government Securities	455.21
State Government Securities	14.75
Other approved Securities	252.56

Socially Oriented Sector 532.78

Private Sector 190.95

Increase in call deposits with Banks and Bank Balances 63.85

Total 1510.10

Loans Sanctioned/Released for Gramodaya Scheme by Nationalised Banks

4503. SHRI M. RAGHUMA REDDY : Will the Minister of FINANCE be pleased to state :

(a) the total amount of loans sanctioned and actually released by nationalised banks for Gramodaya Scheme in various States for the last three years;

(b) whether any independent evaluation has been made in this regard; and

(c) if so, the details of the running of the project as per targets approved ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) It is presumed that the Hon'ble Member is referring to Integrated Rural Development programme.